

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2859**  
**TO BE ANSWERED ON 10<sup>th</sup> JULY, 2019**

**EXPORT OF GRAPES AND ITS PRODUCTS**

2859. SHRI HEMANT TUKARAM GODSE:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- (a) the details of the quantum and value of grapes and its produce exported from the country during the last three years and the current year;
- (b) whether grape owners and exporters of the country including Maharashtra region have incurred heavy losses on export of grapes;
- (c) if so, whether the Government proposes any relief measures for the grape owners and if so, the details thereof;
- (d) whether the Government proposes to formulate schemes in consultation with the Agricultural and Processed Food Products Export Development Authority of India to export grapes to newer areas/ countries;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the other steps taken by the Government to boost the export of grapes from the country?

**ANSWER**

वाणिज्य एवं उद्योग मंत्री ( श्री पीयूष गोयल )  
THE MINISTER OF COMMERCE AND INDUSTRY  
(SHRI PIYUSH GOYAL)

- (a) The details of the quantum and value of grapes and its products exported from the country during the last three years and the current year are as under:

Value in Million USD

Item Description	Quantity Unit	2016-17		2017-18		2018-19*		2019-20 (up to April-19)*	
		Quantity	Value	Quantity	Value	Quantity	Value	Quantity	Value
		GRAPES, FRESH OR DRIED	KGS	231116861	309.32	231258830	341.88	265876791	373.41
GRAPES, PREPARED OR PRESERVED	KGS	86676	0.16	39313	0.03	144997	0.44	45510	0.02
WINE OF FRESH GRAPES, INCLUDING FORTIFIED WINES;	LTR	1250450	8.17	991873	9.62	1105419	9.74	58907	0.44
VERMOUTH AND OTHER WINE OF FRESH GRAPES FLAVOURED WITH PLANTS OR AROMATIC SUBSTANCES	LTR	22800	0.05	2548	0.01				
<b>TOTAL</b>			<b>317.70</b>		<b>351.54</b>		<b>383.60</b>		<b>48.59</b>

\*provisional

Source: DGCI&S

(b) The exports of grapes have grown during the past three years. The Government has not received any reports of grape producers and exporters having incurred heavy losses on export of grapes during the period.

(c) Does not arise in view of (b) above.

(d) to (f) Promotion of exports of agricultural products like grapes is a continuous process. The Government is seeking to export grapes to newer areas/countries by filing Market Access Requests for Grapes with a number of countries. Under the Agriculture Export Policy, Pune, Nasik and Sangli districts of Maharashtra have been identified as a cluster for export-oriented production of grapes. An incentive of 7% is available on the export of grapes under the Merchandise Exports from India Scheme (MEIS). The Agricultural & Processed Food Products Export Development Authority (APEDA), an autonomous organisation under the administrative control of Department of Commerce, has been mandated with the export promotion of grapes. APEDA has implemented GrapeNet, which is a web-based service offered to the stakeholders for facilitating testing and certification of Grapes for export from India in compliance with the standards identified by NRC Pune, on the basis of consultation with the exporters. GrapeNet collects, stores and reports – forward and backward traces and quality assurance data entered by the stakeholders within the Grapes supply chain in India. Moreover, APEDA has also been providing assistance to the Grape exporters under various components of its export promotion scheme.

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